

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:2224
ANSWERED ON:06.08.2003
EMERGENCY SERVICE TO ACCIDENT PATIENTS
RAMJI MANJHI

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it has come to the notice of the Government that the proper and immediate attention is not being paid to accident victims in AIIMS and other Government Hospitals in Delhi;
- (b) if so, the facts thereof; and
- (c) the action being taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A. RAJA)

(a)to(c): No, Sir. Accident victim cases are being given due attention at AIIMS and other Central Government Hospitals. At present the Emergency Services of AIIMS are adequately staffed and properly equipped to provide medical care including life saving measures to all accident and emergency patients round the clock. However, exclusively for such victims, the Government has approved a proposal to set up an Apex Trauma Centre at AIIMS, New Delhi at an estimated cost of Rs.54.00 crore and construction work is near completion.